

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : CP/6/2016
NAME OF THE PETITIONER(S) : Mathew Koshy
NAME OF THE RESPONDENT(S) : Palmyra Springs Private Limited & 3 Others
UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. HARISH CHOWDHARY, T. ADVOCATE
FOR T.M. NAIDU & CO.
FOR RESPONDENTS.

Handwritten signature
21/08/17

ORDER

Counsel for petitioner called absent. Counsel for respondents present and stated that the matter has been settled between the parties and prayed time for filing the joint memo of compromise. He also stated that he received information that the petitioner is in Malaysia and sought time for finalising the terms and conditions of the settlement. Time is extended at request. Put up on **14.09.2017 at 10.30 A.M.**

sd-
(K. Anantha Padmanabha Swamy)
Member (Judicial)